

1	2	3	4
15.	Andaman and Nicobar Islands	71. Great Andamanese+	
		72. Jarawas	380
		73. Onges	101
		74. Sentinelese	15
		75. Shorn Pens	229
TOTAL			17,02,545

Note:

+ These 13 communities do not figure in present ST list. Hence, Census data are not available community-wise for these PVTGs.

++ These 22 PVTGs do not appear as main STs. Hence, Census data on these subtribes are not available separately, but merged with concerned main STs.

Documentation of impacts of tribal welfare projects

1972. SHRI K.K. RAGESH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the impacts of tribal welfare projects are being documented;
- (b) if so, the details of impacts of the last three years; and
- (c) the details of procedure, guidelines, systems, if any, on the basis of impacts are measured?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) No, Sir. Such documents are not documented in the Ministry of Tribal Affairs.

(b) and (c) Does not arise.

Utilization of budgetary allocation for Nagaland

1973. SHRI D.P. TRIPATHI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the budget allocation under the Ministry for the State of Nagaland for the financial year 2014-2015;
- (b) whether the allocated budget was fully utilized;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) to (d) Details of funds released and utilized Scheme-wise during the year 2014-2015 to the State Government of Nagaland is given below:

(₹ in lakh)			
Sl. No.	Name of the Scheme/Programme	Funds Released	Funds Utilized
1	Article 275(1) of Constitution	2067.15	2067.15
2	Grant-in-aid to Voluntary Organisations working for the Welfare of STs	32.50	0
3	Vocational Training in Tribal Areas	103.92	0
4	Post Matric Scholarship for ST students	2329.59	2329.59

Any proposal received from State Government including Nagaland are considered by a Project Appraisal Committee (PAC) consisting of Secretary (Tribal Affairs) as Chairman with representatives of NITI Aayog, Financial Advisor and representatives of concerned States as members/invitees. Through the process of PAC, detailed discussions are made with the State Government representatives of tribal development departments at the time of appraisal and approval of the proposals received from the States for delivery of goods and services to the tribals. This has helped in ensuring consultation with the States, convergence of various schemes of the Ministry, transparency in the process of appraisal and funds releases and ensuing optimal utilization of financial resources.

Schemes for Nagaland

1974. SHRI D.P. TRIPATHI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the budget allocation under the Ministry for the State of Nagaland for the financial year 2015-2016; and

(b) the details of various schemes under the Ministry available for Nagaland?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) Details of funds released and utilized Scheme-wise during the year 2015-16 to the State Government of Nagaland is given below: